

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 133
436/241-242/PB/2018

IN THE MATTER OF:

Manish J. Shah & Ors.

... Applicant/Petitioner

v.

Salora International Ltd. & Ors.

... Respondent

Order under Section 241-242

Order delivered on 09.12.2019

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MR. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner

Mr. Ashutosh Gupta, Mr. Gaurav Rana
Mr. Abhishek, Advs.

For the Respondent 1 to 6

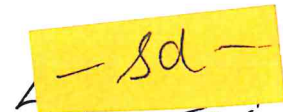
Mr. Jayant K. Mehta, Mr. A.T. Patra
Mr. Aditya Gadge, Advs.

ORDER

Due to paucity of time matter could not be taken up.
List on 24.02.2020.



**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Ritu Sharma
09.12.2019